



**Honourable Shri Justice Shrishen Ratanlal Dongaonkar**

B.Sc., LL.B.

**2006 - 2009**

**Justice Shrishen Ratanlal Dongaonkar Bsc. LL.B.** born on 11<sup>th</sup> September, 1947. He was enrolled as an Advocate on 20<sup>th</sup> August, 1971. He practiced for 2 ½ years at Nagpur in Civil and Criminal matters. He served as Judicial Officer in various Court since 1974. He worked as Additional District & Sessions Judge since 1987 at Jalgaon, Amalner & Beed, as District Judge in Beed, Nanded, Pune and Buladana, as Principal Secretary & Senior Legal Adviser to the Government of Maharashtra since 2000 to 2005 and as Principal Secretary and Remembrancer of Legal Affairs (Government of Maharashtra) since 7.7.2005. He was appointed as an Additional Judge of the Bombay High Court on February 27, 2006 and appointed as a permanent Judge of February 20, 2008. Retired on 11<sup>th</sup> September 2009.